

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-76/2021/ 12069/A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C. Chaturvedy,  
District & Sessions Judge,  
Chirang, Kajalgaon.

Dated, Guwahati the <sup>14</sup> ~~12~~ <sup>January</sup> December, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJCH.I-5/2024/2512 dtd. 19.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.12.2024 and 20.12.2024**. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-76/2021/ 12070 /A, dated** , 06-01-2025

Copy to:-

1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

*[Signature]*